

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

To

The Registrar General
High Court of Delhi,
New Delhi.

No. 17948 /SV/RC/Gaz/2024

Dated: 29 MAY 2024

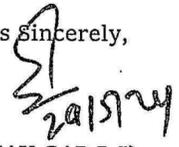
Sub:- Detention of Rent Controller/Additional Rent Controller during Summer Vacation 2024 period from 10.06.2024 to 29.06.2024.

Sir,

It is to inform that the following Rent Controller/Additional Rent Controllers in Central District, Tis Hazari Courts, Delhi are available during Summer Vacation of 2024 to look after the urgent work of Central District under the Delhi Rent Control Act, 1958 on the dates as mentioned below:

S.No	Name of Judicial Officers	Period of Detention	District
1	Sh. Harjeet Singh Jaspal, SCJ-cum-RC	10.06.2024 to 15.06.2024	Central
2	Ms. Neetu Sharma, CCJ-cum-ARC	18.06.2024 to 20.06.2024	Central
3	Ms. Medha Arya, ACJ-cum-ARC	21.06.2024 to 22.06.2024	Central
4	Ms. Arjinder Kaur, ARC-02	24.06.2024 to 29.06.2024	Central

Yours Sincerely,


(SANJAY GARG-I)

Principal District & Sessions Judge (HQs)
Delhi

No. 17949-970 /SV/RC/Gaz/2024 Dated: 29 MAY 2024

Sub:- Detention of RC/ARC during summer Vacation from 10.06.2024 to 29.06.2024.

Copy forwarded for information & necessary action to :

1. The Officers Concerned.
2. The AO(J)/Branch In-Charge, Admn. Branch (I,II&III), General Branch, Filing Section, E-Sewa & Suvidha Kendra, Pool Car, Care Taking Branch, Central, Tis Hazari Court, Delhi.
3. The DDO, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
4. The PS/Reader to the undersigned.
5. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
6. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
7. The R&I Branch (Central) for uploading on LAYERS.


Principal District & Sessions Judge (HQs)
Delhi